

## HIGH COURT OF SIKKIM

Format for Annual Compilation of Data:

Cases Instituted and Disposed in the year, 2020

Name of the Court	Cases brought forwarded from the previous uyear (Nos.)(Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases(Nos.) (Civil/Criminal)			Pending cases(Nos.)		
	CIVIL	CRL.	(civ.+Crl.)	CIVIL	CRL.	(civ.+Crl.)	CIVIL	CRL.	Civ+Crl.)	CIVIL	CRL.	(civ.+Crl.)
HIGH COURT OF SIKKIM	177	57	234	105	36	141	80	56	136	202	37	239

Strength of Judges(As on 31<sup>st</sup> December,2020)

Total Sanctioned Strength(II Qtr.)	Total Workind Strength (II Qtr.)	Vacancy
03	03	00

## Annexure – III

Status of cases in terms of pendency(As on 31<sup>st</sup> December,2020)

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 Yrs.	More than 1 & Less than 2 Yrs.	More than 2 Yrs.	More than 5 Yrs.	Upto 1 Yrs	More than 1 & Less than 2 Yrs.	More than 2 Yrs.	More than 5 Yrs.
2020	82	56	61	03	15	08	13	01

Bifurcation of Pending cases (As on 31<sup>st</sup> December, 2020)

CIVIL		CRIMINAL		(Civ.+Crl.)	(Civ.+Crl.)
Ready (Complete) Matters	Not ready (Complete) Matters	Ready (Complete) Matters	Not ready (Complete) Matters	Ready (Complete) Matters	Not Ready (Complete) Matters
82	120	20	17	102	137



*Verified by:*  
  
 01/02/2021  
 DEPUTY REGISTRAR (Judl.)  
 High Court of Sikkim  
 Gangtok